

[Sh. anbarasu Era]

sioners of all Departments of Government of India and the States are agitating for the last several months over parity in the pensions. The pay scales of all cadres of the Central and State Services were enhanced from time to time. Unfortunately, the pensions structure and pensions were not increased proportionate to the increase of the pay and allowances of the Central and State Government employees. On 1.1.1986 an *ad hoc* increase was granted as a result of the recommendations of the Fourth Central Pay Commission: This increase was neither rational nor did it keep pace with the several increases in the Central pay scales in the past. The pension structure and pensions were not increased correspondingly to the increase of the Pay and Allowances of the Central and State Government employees.

The Supreme Court had held that pension is a wage for the past service; pension should be provided to the pensioners to enable them to live free from want, with decency and self-respect; the pensioners should live and not exist and pension is a retiring wage; so the principle of equal pay for equal work applies to pensioners also. There should be no discrimination in the pensionary benefit on the basis of retirement. The quantum of pension should be revised for the same or identical posts at the same rates as and when the pay scales are revised.

I, therefore, urge upon the Hon. Minister of Finance to implement the decisions of the Supreme Court for revising their pensions to keep pace with the revision of pay scales from time to time.

[Translation]

- (x) **Need to censure high price for milk to milk producers of Rajasthan Gujarat, Haryana and Punjab etc.**

SHRI SHOPAT SINGH MAKKASAR (Bikaner): In last December the procure-

ment price of milk of milk producers of Rajasthan, Gujarat, Haryana, Punjab etc. was reduced by 30 paise per Litre by Mother Dairy and other milk dairies. It is a strange irony that on one hand the prices of consumer goods and fodder are increasing day by day but the price of milk of the milk producers has been reduced. The Central and State Governments has said to the representatives of the farmers that this reduction of 30 paise per Litre will be in force for only three months, but it is a matter of regret that even the Delhi milk Scheme and Mother Dairy have refused to purchase milk from the thousands of milk producers of Rajasthan.

Sir, it is known to everyone that Rajasthan continuously remains under drought conditions. At this critical juncture milk and cattle wealth are the only two sources of the livelihood of the lakhs of farmers of Rajasthan.

The Central Government should give guarantee of purchasing milk of crores of farmers and reduction of 30 paise per litre in the price of milk should not only be restored but it should also be increased keeping in view the overall hike in prices.

- (xi) **Need to connect Bareilly with Vayudoot services by providing an Airport near the military air-strip already there**

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Bareilly is the leading centre of west Uttar Pradesh. Many major industries such as IFFCO fertilizer factory, synthetics, Chemicals, Camphor slide Product, WIMCO, Indian Pappentine Endrozenic, I.W.P. and three sugar mills are situated here, having their headquarters at Delhi, Bombay and Calcutta. Keeping in view the importance of Bareilly the Central Government has decided to develop this city as a counter magnet city. A famous Jain Temple is situated at Bareilly and the route to famous tourist Centre National, is via Bareilly and it serves as mandi to Kumaon and Garwal region but since Bareilly is not connected by Vayudoot

Services the tourists and industrialists face many difficulties. Bareilly is having speedy industrial development. As such in the absence of Vaydoot this is also being hampered. I have met the hon. Minister several times regarding connecting Bareilly with Vayudoot Services immediately and he has given assurance in this regard. Keeping in view the importance of the city, effective steps should be taken to connect Bareilly immediately with Vayudoot services on priority basis. In this regard the citizens of Bareilly have urged upon to construct the Civil air strip near the military airstrip which will be near Bareilly and will be convenient. The officers of Vayudoot also have no objection to this proposal.

- (xii) **Need for giving assistance to Uttar Pradesh Government to meet the water scarcity in Western Uttar Pradesh and getting World Bank aid for long term schemes for the purpose**

SHRI HARPAL SINGH PANWAR (Kairana): Mr. Deputy Speaker, Sir, West Uttar Pradesh makes the maximum contribution to the Central Foodgrain Pool. If the farmers of Western Uttar Pradesh are provided with adequate irrigation facilities etc. they would be in a position to produce maximum foodgrains and further make a large contribution to the Central Foodgrain Pool.

At present West Uttar Pradesh is facing acute water crisis. The sources of water such as rivers, ponds and wells etc. have all dried up. The underground water of Chaugama region of Western Uttar Pradesh in Meerut district have gone down to a great extent. There is scarcity of water not only for irrigation purposes, there is acute shortage of drinking water for domestic animals and even for human beings. In order to increase the availability of water for irrigation, bargages should be constructed on the two small rivers called Hindon and Krishna. More water should be released for all the canals of this region from Tejewala Headworks so that the canals can have good flow of water. I

strongly demand the Central Government to extend special assistance to State Governments for the installation of handpumps with the capacity to draw water from a depth of 100 feet and for sinking and repair of tube wells. Further, in order to find a permanent solution to meet the water scarcity problem long term schemes should be formulated by obtaining world Bank aid.

- (xiii) **Need for taking steps to check spreading of Kala Azar fever in Bihar**

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, keeping public interest in view I want raise the following matter of importance:

"A large number of people in Bihar lost their lives on account of Kala Azar fever. This disease is not being properly treated in the state of Bihar. The medicine for this disease is imported from foreign countries and the cost of one Ampoule is Rs. 4000 and as such it is difficult for the poors to afford it. This disease generally spread among the poor people and the labourers. This has spread in the villages of Jahanabad Parliamentary Constituency. In our region thousands of people have become victim to this disease and a large number of people are going to meet their end shortly on account of this disease. This disease is spreading as an epidemic and whenever it enters a house it destroys the entire family. The Central Government has got a centre in Patna for the treatment of Kala Azar fever. The work of this centre is not to treat the patients. They misappropriate the allocation made by the Central Government among themselves. In this connection I made a complaint in 1988 during the Seventh Lok Sabha. The then Health Minister Shri Moti Lal Vohra paid a visit to Patna. I was called in the Secretariat and the Health Minister of Bihar Shri Dilkishore Ram was also present. All the facts were mentioned and a commitment to investigate into the same was also made. I would like to demand the Government to make an early provision to sprinkle medicine in the villages in order to save the people from Kala